

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/566(KB)2018
IA(I.B.C)/1371(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	RAJENDRA KUMAR SINGHANIA VS BHOWANIPUR ENGINEERING PVT.LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Subrata Ghosh] for the Liquidator in person

ORDER

1. Liquidator present in person.
2. **IA(I.B.C)/1371(KB)2024:**
 - a. This is an application for placing on record the 2nd progress report along with list of stakeholders which is placed at 12 onwards and this application is supported by an affidavit at page 22 to 23.
 - b. The 2nd progress report along with list of stakeholders are taken on record and accordingly **this IA(I.B.C)/1371(KB)2024 is allowed and disposed of.**
3. List the main CP **on 31.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**